

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3215  
(TO BE ANSWERED ON THE 4<sup>th</sup> August 2022)**

**AIRPORT IN BIHAR**

**3215. DR. SANJAY JAISWAL**

**Will the Minister of CIVIL AVIATION**

नागर विमानन मंत्री

**be pleased to state:-**

- (a) whether any airport has been sanctioned for the State of Bihar including the date on which sanction it was given;
- (b) whether there have been delays in construction of these airports in Bihar and if so, the details thereof;
- (c) whether the Government proposes to complete these airports in a time bound manner and if so, the details thereof; and
- (d) whether the Union Government has received any proposal from the State Government of Bihar for construction of greenfields domestic and international airports in the State and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

नागर विमानन मंत्रालय में राज्य मंत्री

**(GEN. (DR) V. K. SINGH (RETD))**

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(a) to (d): As per the Greenfield Airport Policy of the Ministry of Civil Aviation, if any developer including the State Government desires to develop an airport, it is required to identify a suitable site, conduct the Pre-feasibility Study for construction of an airport and submit a proposal to the Central Government for 'Site-Clearance' followed by 'In-Principle' approval. As per the Policy, a Steering Committee, comprising of Members from various Ministries/Departments /Organisations, gives its recommendation to the Government of India for 'Site-Clearance' or 'In-Principle' approval, as the case may be. No such proposal from State Government or any other project proponent has been received for construction of a Greenfield Airport in Bihar. However, Airports Authority of India (AAI) has taken up upgradation/modernisation works at Patna, Darbhanga and Gaya airports at an estimated cost of Rs.1216.9 crore, 112.37 crore and 26.53 crore respectively. For the development of a Civil Enclave at Bihta Airport, the State Government of Bihar has handed over 108 acre of land to AAI. However, AAI has projected an additional land requirement of 191.5 acre for runway extension & installation of approach light and 8 acre for city side development to accommodate wide bodied aircraft for international operations at the airport.

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